

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 321 of 2013**

**Dated : 29<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of Andhra Pradesh & Ors. ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC  
Mr. Matrugupta Mishra  
Ms. Shikha Ohri for R-2

**ORDER**

Admit. Issue notice. Mr. K.V. Balakrishnan takes notice on behalf of Respondent No.1 and Mr. Matrugupta Mishra takes notice on behalf of Respondent No.2 and they seek some time to file the reply. Accordingly, he is directed to file the same on or before 27.12.2013 after serving copy on the other side.

Post the matter on **16.01.2014.**

**(Rakesh Nath)**  
**Technical Member**  
*Ts/js*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**